

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 295 of 2015

Dated : 5th May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

M/s. Manikaran Power Ltd. Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh,
Mr. Matrugupta Mishra
Mr. Nimesh Jha

Counsel for the Respondent (s) : -

ORDER

As per the request of the learned counsel for the Appellant, parties are on compromising terms and short date is needed in this matter.

Post this appeal for hearing on **19th May, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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